

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2960**  
TO BE ANSWERED ON 12.03.2021

**Funds for Afforestation**

2960. SHRI ANIL FIROJIYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has released any funds to promote afforestation in Madhya Pradesh;
- (b) if so, the details of funds released, district-wise; and
- (c) the steps taken by the Government to improve the protection of forest wealth and well-being of the ecology across the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) and (b) The Ministry of Environment, Forest and Climate Change (MoEFCC) implements two major afforestation schemes for increasing forest resources in the country namely National Afforestation Programme (NAP) and National Mission for a Green India (GIM). The NAP is being implemented on sharing pattern and 60% of total outlay of Annual Plan of Operation (APO) sanctioned is released as central share to State Forest Development Agency (SFDA) at State level. The consolidated APOs of Forest Development Agencies (FDAs) at forest division submitted by SFDA are approved and funds are released to SFDA for further release to FDAs. An amount of Rs. 16.52 crores under NAP was released during last three years (2017-18 to 2019-20) as central share to SFDA Madhya Pradesh. The FDA wise details of approved total outlay are given in annexure.

GIM is implemented on landscape basis and an amount of Rs. 54.81 crores were released to Madhya Pradesh for afforestation activities over an area of 23,358 ha in the landscapes falling in the Divisions of Satna, Umaria, South Balaghat, Hoshangabad, S.Seoni, N.Betul, W.Betul, Raisen, Obedulaganj, Sehore, Dhar, Jhabua, Badwani, Sendhwa, S.Sagar, S.Panna, Sheopur and Shivepuri.

Besides, the funds are also released under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to States/UTs for carrying out afforestation activities. An amount of Rs. 5196.69 crore, share of the State as per Compensatory Fund Act, 2016, has been transferred to State CAMPA of Madhya Pradesh from National Authority of CAMPA during 2019 for taking up various activities including afforestation.

- (c) The following steps taken by the Government contribute towards improvement and protection of forest wealth and well-being of the ecology across the country:
- i. For preservation and protection of forest & wildlife, various laws including the Forest (Conservation) Act 1980, Indian Forest Act, 1927, Wildlife Protection Act 1972, and other central/state laws as applicable to a State/UT, are implemented by the respective State Government /UT Administration. The Ministry also provides financial supports to the States /UTs under Forest Fire Prevention and Management Scheme for protection against forest fire.
  - ii. The MoEFCC is implementing two major afforestation schemes namely National Afforestation Programme (NAP) for tree plantation in degraded forests through people's participation and National Mission for a Green India (GIM), An area over 2 million hectare was sanctioned for taking up afforestation in the States/Union Territories (UTs) with an investment of about Rs. 3896 crores till 2019-20 under NAP since its launching year 2000 and under GIM an amount of about Rs. 343 crore has been released to States/UTs since 2015-16 to 2019-20.
  - iii. The MoEFCC also encourages plantation/ afforestation through people's participation under Nagar Van Yojana(NVY) for protection of urban forests. The scheme aims at creation of 200 Nagar Vans in different States during the period of 2020-21 to 2024-25.
  - iv. The Government of India has disbursed an amount of Rs. 48477.77 crore from National Fund to 31 State funds as share of respective States as per Compensatory Fund Act, 2016 till 31.01-2021.
  - v. Further, tree plantation, being a multi-departmental, multi-agency activity, are also taken up cross-sectorally under various programmes/funding sources of other ministries/ organizations and also through State Plan budgets.

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**Annexure**

**Annexure referred to in reply to part (a) and (b) of the Lok Sabha Un-starred Question No. 2960 due for reply on 12.03.2021 by Shri Anil Firojiya regarding 'Funds for Afforestation'.**

Forest Development Agency (FDA)-wise details of Total Outlay sanctioned under National Afforestation Programme during last three years (2017-18 to 2019-20) to Madhya Pradesh

Sl.No.	Name of FDAs	Total Outlay (Rs. in lakhs)*	
		2017-18	2018-19
1	Bhurhanpur	92.86	91.09
2	Ashoknagar	0.00	0.00
3	Khandwa	31.89	33.10
4	Shivpuri	18.66	3.70
5	Barwaha	26.50	27.45
6	Khargone	7.15	2.40
7	Sendhwa	1.88	1.39
8	Guna	1.97	0.00
9	Rajgarh	2.35	1.80
10	Dewas	36.58	31.95
11	Dindori	16.63	14.34
12	N.Panna	44.33	44.56
13	Rewa	51.14	47.29
14	N. Shahdol	34.85	11.01
15	S.Panna	78.07	77.15
16	S. Chindwara	7.77	5.98
17	S.Sehdol	56.65	6.83
18	Tikamgarh	78.55	79.38
19	Sehore	7.86	5.79
20	W. Mandla	15.36	10.24
21	East Mandla	15.31	12.09
22	W.Chindwara	43.50	43.74
23	Alirajpur	0.00	0.00
24	E. Sidhi/Singloui	23.69	15.98
25	Satna	161.12	164.80
26	Neemuch	14.60	11.53
27	E.Chindwara	40.78	33.05
28	Anoopur	48.54	48.08
29	Dhar	12.83	0.00
30	North Betul	23.80	14.65
31	S.Betul	25.51	22.23
32	Sheopur	35.06	31.05
33	N. Sagar	51.30	46.94
34	S.Sagar	67.38	37.34
35	Umaria	14.09	10.58
36	W. Betul	18.18	5.18
37	Murena	14.71	13.31
38	Mandsour	8.81	4.21
39	Narsinghpur	21.80	22.30
40	Indore	4.04	1.22
41	Jabalpur	6.80	2.64
42	Katni	2.25	0.00
43	Chattarpur	37.75	37.59
44	Jhabua	0.00	0.00

45	Raisen	50.20	45.75
46	N.Balaghat	17.94	3.45
47	Ujjain	0.00	0.00
48	W.Sindhi	53.44	45.30
49	S.Balaghat	9.58	3.89
50	Damoh	18.78	5.29
51	Hoshangabad	68.47	69.21
52	Harda	19.71	18.65
53	N. Seoni	8.83	8.15
54	S. Seoni	3.23	2.44
55	Datia	59.47	35.69
56	Barwani	56.92	56.31
57	Vidisha	6.13	4.51
	<b>Total</b>	<b>1675.60</b>	<b>1372.60</b>

*Note : \* APO not approved during 2019-20*

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